

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
AHMEDABAD
Court 2**

IA 164 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2021**

Name of the Company: Kuldeep Verma RP of K S Oils Ltd
V/s
Ramesh Chandra Garg & Ors

Sec 19(2),19(3) r.w 14(1)(b), Sec 74 of IBC r.w rule
11 of NCLT rules, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

Learned Lawyer Mr. Sanjay Bhatt appeared for the RP.

Learned Lawyer Ms. Megha Jani appeared for the R-2.

Learned Lawyer Ms. Natasha Shah appeared for the R-1

In view of the order passed in IA No. 348 of 2018 & IA No. 349 of 2018, this matter is also adjourned on the same date.

List the matter on 01.04.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Manorama
(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 4th day of March, 2021.